

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).18211/2008

KAPIL & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.  
WITH SLP(C) NO. 20011 of 2008  
(With office report)

Respondent(s)

Date: 25/03/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Jitendra Mohan Sharma,Adv.

For Respondent(s)

Mr. Ashutosh Kr. Sharma, Adv.  
Mr. Gunnam Venkateswara Rao

UPON hearing counsel the Court made the following  
O R D E R

SLP(C) No.18211/2009

The learned counsel for respondent No.1 in SLP(C)  
No.20011/2008 to file vakalatnama on behalf of respondent  
Nos.1 and 2 in this matter also (being common) within a week.

The learned counsel for the petitioners to serve  
copy of the SLP upon the learned counsel for respondent Nos.1  
and 2 within a week and file proof of service.

Respondent Nos.1 and 2 to file counter affidavit  
within four weeks thereafter.  
Item No.36 -2-

Respondent No.3 has been served by registered post,  
acknowledgment due but there is no appearance.

Await service on respondent No.4.

SLP(C) No.20011/2008

Respondent No.3 has been served but there is no  
appearance.

Respondent Nos.1 and 2 to file counter affidavit  
within four weeks.

Await service on respondent No.4.

List again on 14.5.2010.

(M.K. GUPTA)  
Registrar

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